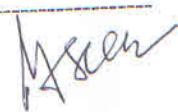


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 70/07  
PETITION NUMBER : TP 6/16  
NAME OF THE PETITIONER(S) : SHARAYA M HANJI & 5 OTHERS  
NAME OF THE RESPONDENT(S) : MUTAN INVESTMENTS AND TRADING  
PVT. LTD. & 2 OTHERS  
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Madhukar Deshpande <del>94480</del> 9448250300	Advocate for R1 to 3	

Shri C.K. Nanda Kumar counsel for petitioner is present. Shri Madhukar Deshpande filed vakalat for R-1 to 3. Counsel for petitioner filed 2 sets of copies. Counsel for respondents also directed to file 2 sets of copies.

Posted to 15.03.2017.

  
MEMBER (J)

  
MEMBER (T)